

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/252/2024

PETITION NUMBER : CP(IB)/264(CHE)/2019

**NAME OF THE APPLICANT : Ravindranath Narayana Rao (Liquidator)
(Marutham Steel Rolling Mills Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 33 of IBC, 2016 & Reg 15 of IBBI of
Reg 2016**

ORDER

None for the Applicant.

IA/IBC/252/2024 relates to progress report for the quarter ended 30.09.2023 which was filed on 11.10.2023.

The matter was listed for hearing on 15.02.2024 and again listed for hearing today.

Physical copy not available.

As it is a Progress report filed by the liquidator, the Progress Report is taken on record subject to all just exceptions.

IA/IBC/252/2024 is disposed off.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**